

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-67/2004/3904/A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rashmita Das,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, 4th June, 2025.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJT/3043/2025 dated 02.06.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.06.2025, along with station leave permission from the evening of 05.06.2025 till the morning of 09.06.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-67/2004/3905/A, dated 104-06-25

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

@
04.06.25

JT. REGISTRAR (VIGILANCE)

[Signature]